## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                                    |
|----------------------------------|------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 192/07/HDB/2017        |
| NAME OF THE COMPANY              | Amrit Jal Ventures Private Limited |
| NAME OF THE PETITIONER(S)        | SEW Infrastructure Ltd             |
| NAME OF THE RESPONDENT(S)        | Amrit Jal Ventures Private Limited |
|                                  | 7 CIDC                             |
| UNDER SECTION                    | 7 of IBC                           |

## Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                | Signature |
|------------------------|-------------|---------------------------------------|-----------|
|                        |             |                                       |           |
| K. SURESH KUMAR        | Advocale    | Succelhand e gracil Com<br>9959357712 | k. Suce   |

## Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| P. VIKRAM              |             | vikram@cdawchawby      |           |
|                        |             |                        |           |

## ORDER

Heard. At the request of Counsels, the case is posted to 08.12.2017.

MEMBER (Technical)

**MEMBER (Judicial)**